

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

CP No.135/241/HDB/2018
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Dr. Srinivas Sunkavally

...Petitioner

AND

Aarush Building Materials Pvt Ltd & (7) Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Narendra Naik, along with counsel Mr Varun Ambati for the petitioner present physically.

Learned PCS Mr Vikas Reddy, for respondent nos 1 to 5 present through Video Conference.

Both sides are directed to file brief synopsis of their submissions and making brief submissions on the most contentious aspects of the matter on the next hearing date without fail. Matter adjourned to 13.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)